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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

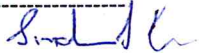
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.12.2018

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.66/ BB/ 2017	For filing report of RP	Sec 7 of I&B code	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Thiru&Thiru, Advocates

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/S



PETITIONER/s:

SHARAN A KUKREJA  
SINDHU S RAO  
FOR CYRIL AMARCHAND MANGALDAS  
~~702200~~ 702202020202

RESPONDENT/s:

MILIND DANGE  
9449592857

R.P.



**ORDER**

Heard Shri Sharan A. Kukreja along with Ms. Sindhu S. Rao, Learned Counsels for the Petitioner, and Shri Milind Dange representing Resolution Professional. Post the case on 09.01.2019.



Member (T)



Member (J)

Krishna

